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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No. 371/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company		State Bank of India -Vs- Orissa Manganese and Minerals Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① *Sumit DEURALIA* { RP
(PCMA)

Sumit Deuralia
18-1-18

ORDER

Ld. Pr. CA representing Resolution Professional has made a request that time may be given for filing progress report by 31/01/2018. Prayer is allowed. Progress Report may be filed by 31/01/2018.

List it on 19/02/2018 for further order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)